

Item No. 17

Court No. 1

**BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 75/2024

Mohd Jamshed Jiddi

Applicant

Versus

State of Uttar Pradesh & Ors.

Respondent(s)

Date of hearing: 13.08.2024

**CORAM: HON'BLE MR. JUSTICE PRAKASH SHRIVASTAVA, CHAIRPERSON  
HON'BLE MR. JUSTICE ARUN KUMAR TYAGI, JUDICIAL MEMBER  
HON'BLE DR. A. SENTHIL VEL, EXPERT MEMBER**

Respondent: Mr. Arvind Kumar & Ms. Shashi Kiran, Advs. for UPPCB (Through VC)  
Mr. Krishnamohan K. Menon (Through VC) & Ms. Parul Sachdeva, Advs.  
for R - 4

**ORDER**

1. The Tribunal on 02.05.2024 had constituted a Joint Committee and had also impleaded the parties.
2. The report of the Joint Committee under the covering letter of the R.O., UPPCB, Gorakhpur dated 09.08.2024 has been filed.
3. Learned Counsel for the Respondent No. 4 - Project Proponent seeks three weeks' time to examine the report of the Joint Committee and file response thereto. He has also submitted that the similar issue has been examined in respect of Respondent No. 4 by the Coordinate Bench and OA No. 357/2024 has been disposed of by order dated 22.07.2024. He is permitted to place on record a copy of the said order.
4. Table 2 of the report states about the "D" / "E" class of water quality in reference to primary water quality criteria for water of Saryu

drain, before and after meeting with Ami river and Rapti river after and before confluence with Ami river.

5. Counsel for the UPPCB is directed to file a report clarifying the reason for “poor” quality of water on the stretch in question. Let the report/response be filed within four weeks by e-mail at [judicial-ngt@gov.in](mailto:judicial-ngt@gov.in) preferably in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF.

6. List on 26.11.2024.

Prakash Shrivastava, CP

Arun Kumar Tyagi, JM

Dr. A. Senthil Vel, EM

August 13, 2024  
Original Application No. 75/2024  
DV